SHRI D. RAJA: It is. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: I think that is the sense of the House....(Interruptions)...
Yes, hon. LoP's motion and supported by Rajaji and with the consent of the House; that being the sense, the entire Private Members' Business listed for today is being postponed to the next Session. ... (Interruptions)... So, everything in the list should be valid for the day both Shri Rajeev Gowda's, yours and others. All will be valid. Yours will be valid for next Session. ... (Interruptions)... Don't worry. ... (Interruptions)... Now, the Bill for withdrawal, Dr. Mahesh Sharma.

GOVERMENT BILL

The National Commission for Heritage Sites Bill, 2009

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE; THE MINISTER OF STATE OF THE MINISTRY OF TOURISM; AND THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): Mr. Deputy Chairman, Sir, I move for leave to withdraw the Bill to constitute a National Commission for Heritage Sites and provide for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. MAHESH SHARMA: Sir, I withdraw the Bill.

श्री जेसुदासु सीलम (आध्र प्रदेश) : बस, बस(व्यवधान)....

MR. DEPUTY CHAIRMAN: How can I adjourn a House which is in order? ...(Interruptions)... How can I adjourn a House which is in order? ...(Interruptions)...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी): सर, ये हाउस adjourn क्यों कराना चाहते हैं? ये डिस्कशन क्यों नहीं कराना चाहते हैं?(व्यवधान)....

श्री अविनाश राय खन्ना (पंजाब) : सर, आप चर्चा शुरू कीजिए।(व्यवधान)....

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, I am thankful to you and also to the Ruling Party. By consensus we have deferred today's Business to the next Session, and there is no business left to discuss. Therefore, ... (Interruptions)...

MR. DEPUTY CHAIRMAN: I appreciate this consensus. Why not this type of consensus on other issues also? ... (Interruptions)...

SHRI GHULAM NABI AZAD: This is the beginning. ...(Interruptions)... Let us make the beginning from there...(Interruptions)...

SHRI MUKHTAR ABBAS NAQVI: We are ready if the House has a discussion and a debate. ...(Interruptions)... But they are not ready. ...(Interruptions)... They do not want any discussion.

SHRI GHULAM NABI AZAD: If the Ruling Party cooperates with the Opposition the way they have cooperated...

SHRI MUKHTAR ABBAS NAQVI: We are always cooperating. हम हमेशा साथ देते हैं।(व्यवधान)....

SHRI GHULAM NABI AZAD: ... and if there is a give-and-take thing between the Government and the Opposition, the Opposition will definitely cooperate. ... (Interruptions)... But there is no give-and-take between the Ruling Party and the Opposition. ... (Interruptions)...

SHRI MUKHTAR ABBAS NAQVI: But let us start discussing it. ...(Interruptions)...

SHRI GHULAM NABI AZAD: The Ruling Party only wants to take, but does not give up something. They will have to give up something to get something.

SHRI ANAND SHARMA (Rajasthan): Sir, we cannot start a debate on this ...(Interruptions)...

MR. DEPUTY CHAIRMAN: There cannot be ... (Interruptions)... The Government or politics can only be run by give and take, by consensus. ... (Interruptions)... Therefore, my suggestion is that both the Treasury Benches and the Opposition should sit together and try to find out some solution for the stalemate. With this observation ... (Interruptions)...

श्री गुलाम नबी आज़ादः सर, हमें कोई आपत्ति नहीं है। पिछले 10 दिनों से सदन के अंदर अपोजिशन ने जो रिज़ॉल्यूशन्स दिए हैं, अगर गवर्नमेंट द्वारा उनका response on the basis of the resolution, on contents of the resolution हो जाए, तो हमें डिस्कशन पर कोई आपत्ति नहीं है।(व्यवधान)....

آ ہنتے۔ غلام تیں آڑھ : سر، ہیں کوئی قبئی نہیں ہے، اگر گررندینٹ بچھلے 10 نئوں سے سنن کے اندر اپوزیشن نے جو ریازولیوشن نشے ہیں، ان کا response on the basis of the resolution, on contents of the resolution و جائیں، و بدیں ڈسکشن پر کوئی اپٹی نہیں ہے ۔)مالخلت(۔۔

[†]Transliteration in Urdu Script.

श्री मुख्तार अब्बास नक़वीः सर(व्यवधान)....

श्री गुलाम नबी आज़ादः अगर गवर्नमेंट चाहती है, जैसे पर्शियन में कहते हैं - आमदन, निशिस्तन, गुफ्तन, खुरदन, बर्खास्तन, इसका मतलब है कि वे आए, बैठे, बातचीत की, खाना खाया और चले गए, तो ऐसी मीटिंग से,

they came, discussed, ate, sat and then they left or disappeared. If that type of meeting is going to take place between the Opposition and the Government, there has to be something ...(Interruptions)... With whatever agenda they may come to discuss with us, our demand should reflect in that.

श्री मुख्तार अब्बास नक़वीः सर, अपोजिशन की साइड से जितनी भी डिमांड्स आई, उन सारे नोटिसों का जिस्ट यह है कि डिस्कशन होना चाहिए।(व्यवधान).... हम डिस्कशन के लिए तैयार हैं, हम जवाब देने के लिए तैयार हैं।(व्यवधान).... कोई कन्फ्यूजन नहीं है, कोई कंट्राडिक्शन नहीं है।(व्यवधान).... दिक्कत यह है कि वे जज भी हैं(व्यवधान).... खुद ही आप मुजरिम भी बनना चाहते हैं।(व्यवधान).... यद आप चाहते हैं कि(व्यवधान).... यह possible नहीं है, एक चीज़....(व्यवधान)....

MR. DEPUTY CHAIRMAN: It is a good interaction. Why do you make a noise?

श्री मुख्तार अब्बास नक़वी: दूसरी चीज यह है कि....(व्यवधान).... आप कहते हैं कि डिस्कशन करो(व्यवधान).... हम कहते हैं कि अभी करो, आज करो, इसी समय करिए, सोमवार से करिए।(व्यवधान)....

MR. DEPUTY CHAIRMAN: A good interaction. ... (Interruptions)...

श्री मुख्तार अब्बास नक़वीः किसी का इस्तीफा(व्यवधान).... आप यह समझ गए हैं कि(व्यवधान).... आपके शोर मचाने से, सरकार पर कोई अंतर नहीं होगा।(व्यवधान)....

MR. DEPUTY CHAIRMAN: Okay. ...(Interruptions)... All right. ...(Interruptions)... That is enough. ...(Interruptions)...

श्री मुख्तार अब्बास नक़वीः हम आपको साथ लेकर चलना चाहते हैं।(व्यवधान).... हम विकास के रास्ते पर चलना चाहते हैं।(व्यवधान)....

श्री गुलाम नबी आज़ादः हमारी डिमांड है कि आप एक्शन ले लो।(व्यवधान).... आप एक्शन ले लो, उसके बाद चर्चा करेंगे।(व्यवधान).... आप एक्शन ले लो, उसके बाद चर्चा करेंगे।(व्यवधान)....

[†]Transliteration in Urdu Script.

اجناب غلام نہی آزاد ؛ ہماری ٹیمنلا ہے کہ آپ ایکشنل لیے او ۔)مداخلت(۔ آپ ایکٹنل لے او، اس کے بعد چرچہ کریں گے ۔)معاخلت(۔ آپ ایکٹنل نے او، اس کے بعد چرچا کریں گے ۔)مداخلت(۔

MR. DEPUTY CHAIRMAN: All right. Let me say something.

श्री अमर शंकर साबले (महाराष्ट्र) : सर, आप चर्चा शुरू कराइए।(व्यवधान)....

MR. DEPUTY CHAIRMAN: That is okay. Why do you shout? ...(Interruptions)... Please do not shout. ...(Interruptions)... Please ...(Interruptions)... Don't shout. Don't shout. ...(Interruptions)... The effort from ...(Interruptions)...

श्री मख्तार अब्बास नक़वी : सर, पहले discussion कराइए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: See, this interaction was good, but if there is a genuine effort,... (Interruptions)... Now please *. What are you doing? ... (Interruptions)... No, no, please; please. No, no, please. ... (Interruptions)... No, no; keep quiet. You cannot speak from there. Go to your seat. ... (Interruptions)... Go to your seat. ... (Interruptions)... Now you go to your seat. You cannot speak from there. You cannot speak from there. Go to your seat. See, I am telling you ... (Interruptions)... Now please ... (Interruptions)... See, if there is ... (Interruptions)... If there is an effort for solving the stalemate, that should be welcomed. My request is let there be a genuine effort. This interaction between the hon. LoP and the Minister was good because at least both of them showed that they have some interest in solving the problem. I wish their attempts all success, and I hope next week we will function in the House smoothly. I hope next week ... (Interruptions)...

SHRI GHULAM NABI AZAD: With action taken. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, with action. I am not denying anything. ... (Interruptions)...

SHRI GHULAM NABI AZAD: Not dry discussion alone. The discussion should be followed by action.

MR. DEPUTY CHAIRMAN: I am not forestalling anything. I am not deciding anything. I am only hoping for the best ...(*Interruptions*)... With these words, the House stands adjourned till 11.00 a.m. on Monday, the 3rd of August, 2015.

The House then adjourned at forty-two minutes past two of the clock till eleven of the clock on Monday, the 3rd August, 2015.

[†]Transliteration in Urdu Script.

[†] Expunged as ordered by the Chair